required to accompany the players; if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) and (b) No. Sir. The Indian contingent comprised 123 persons which included 71 sports.persons; SO officials in the category of Coaches, Doctors, Managers, Masseurs and 2 youth campers.

The information with regards to details of officials from States who visited **Sydney** Olympics is being collected. As regards Union Government (Ministry of Youth Affairs and Sports) and SAI a nine member Official Delegation and one Officer of SAI respectively visited Sydney Olympics.

The International Olympic Committee fixed the following criteria of Athlete/players and official for participation in Olympic Games:—

Chef-de- Mission — One

Dy. Chef-de-Mission (if number of athietee is more than 50)

Officiai/Maaager—one for every 4 atMetes (if a country is bavtn-g 30 athletes) .

—One for every 5 athletes (if the number of athletes is between 35 to 100)

—Sports in which female competitors are entered, an additional official can be sent.

Doctors & Para-Medical Staff

For the first 25 athletes—one medical person for every five athletes.

For the remaining 25 athletes—additional one medical person.

If a country had sent its Contingent beyond the permitted limit, the Organisers of the Olympic Games would not have accredited the extra persons.

Action against Cricketers involved in Match Fixing

1433. MISS MABEL REBELLO: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the names of cricketers involved in match fixing;
- (b) the action initiated by the Government to curb such antinational activities;
- (c) the action likely to be taken against the public servants and nonpublic servants; and
- (d) the reasons for not treating all players as public servants when they are representing the country?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) to (d) CBI has indicted 5 Indian cricketers *viz.*, Ajay Sharma, Manoj Prabhakar, Mohd. Azharuddin, Ajay Jadeja and Nayan Mongia. **CBI** has also indicted some foreign cricketers. Ajay Sharma and Azharuddin fail in the category of public servants since they are employees of Public Sector Undertakings. The Ministries of Home Affairs, External Affairs etc. were asked to offer their advice. When advice of all Ministries is received. Government will decide future course of action.

Reducing the Number of One Day Cricket Matches

- 1434. SHRI DIPANKAR MUKHERJEE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a)the number of test matches and one day cricket matches played by India during last three years;
- (a) whether most of the allegations of match fixing and betting are pertaining to one day matches;
- (b) if so, whether Government are advising BCCI to reduce one day matches and fix more test matches;
 - (c) if not, the reasons therefor; and
- (d) whether Government are enquiring into the collision, if any, between one day match sponsors and betting agencies/persons, if not the reasons therefor?